

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 16 /APPTT.

RANCHI DATED THE 24TH APRIL, 2023

In exercise of powers conferred under Rule 27 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate the work/ duty to the newly absorbed Court Managers of this Court as mentioned against their name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	Work/duties allocated	Remarks
01	02	03	04
01	Ms. Manisha Dutta, Court Manager	1. Supervision of the digitization work of the Court. 2. To furnish data as and when required by any of the Hon'ble Administrative Judge regarding their administrative Judgeships.	In addition to her earlier assigned work
02	Mr. Amit Kumar, Court Manager	1. Supervision of all matters related to Computers, including maintenance, supervision, installation etc. 2. Supervision of the functioning of all Help Desks/ e-Sewa Kendra in the High Court.	In addition to his earlier assigned work

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

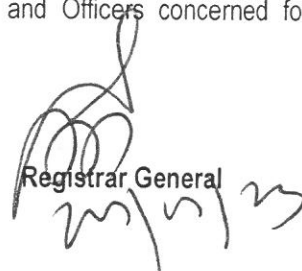
By order of the Court,
Sd/- Mohammad Shakir

Registrar General

MEMO NO. 1523 /APPTT.

RANCHI DATED THE 24TH APRIL, 2023

Copy forwarded to the Office of Registrar General/ Registrar (Establishment) / Registrar (Administration)/ Registrar (Vigilance)/ the Central Project Coordinator I/c, e-courts Project, Jharkhand High Court, Ranchi with a request to take necessary steps for uploading the same on the official website of the court/ P.P.S. I/c to Hon'ble the Chief Justice/ the Member Secretary, SCMS/ All the Joint Registrars/ the Deputy Registrar (Protocol)/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


Registrar General